

**IN THE HIGH COURT OF JHARKHAND, RANCHI**  
**W.P.(S) No.981 of 2020**

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Tarun Kanta Topno ..... Petitioner

---Vs.---

The State of Jharkhand & Ors. .... Respondents

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioner : Mr. Deepak Kr. Prasad, Advocate  
For the Respondent-State : Mr. Hemant Jain, AC to SC-IV  
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**Order No. 2 : Dated 07<sup>th</sup> July, 2020**

Heard Mr. Deepak Kr. Prasad, the learned counsel appearing for the petitioner and Mr. Hemant Jain, AC to SC-IV appearing on behalf of the respondent-State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

The respondents are directed to file counter affidavit within four weeks.

Post the matter on 13.08.2020.

**(Sanjay Kumar Dwivedi, J.)**

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